## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/92/2017

NAME OF THE PETITIONER: VV IRON AND STEEL CO. PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

P. STIYAM

PCS For applicant

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## <u>ORDER</u>

PCS representing the applicant present. Representative of the ROC present. The matter is adjourned at request for hearing submissions by both the sides. Put up on 11.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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